

[English]

Air Services between New Delhi to Srinagar via Jammu

4151. SHRI GULAM MOHD. MIR MAGANI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the Air services between New Delhi to Srinagar via Jammu is being operated under maintenance/control of vigilance department;

(b) if so, the reasons therefor;

(c) whether it is also a fact that Aircrafts/Boeing are flying without adequate number of passengers inspite of heavy rush to Srinagar via Jammu;

(d) whether it is also a fact that the Boeing/Aircraft operated by Jet Airways are running with good number of passengers in a scheduled time between New Delhi to Srinagar via Jammu but the Aircraft/boeing which are operated by the domestic Airlines and its alliances are not running in a schedule time and allowing Jet Airways to fly Aircrafts in place of their flights; and

(e) if so, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir. Average seat factor on Delhi/Jammu/Srinagar route is above 70%.

(d) No, Sir.

(e) Does not arise.

AI and IA agreement for a Single ticket

4152. SHRI SONTOSH MOHAN DEV :
DR. T. SUBBARAMI REDDY :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Air India and Indian Airlines have reached an agreement under which passengers can travel in both the airlines on a single ticket;

(b) if so, whether the Ministry has also taken steps to rake in more revenue for the loss making Air India;

(c) if so, the other steps taken by the Union Government for collaboration of both the Air India and Indian Airlines;

(d) whether his Ministry has also directed Air India Offices abroad to keep the staff strength by half; and

(e) whether Air India expansion plans have also been considered and if so, the details of the expansion plans of both airlines?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) As per IATA regulations any

passenger can make a trip involving both the airlines in a single ticket.

(c) The Government has asked the two airlines to explore possibilities of integrated functioning in some sectors.

(d) Air India is taking steps to reduce staff strength at its foreign stations abroad.

(e) Both Air India and Indian Airlines have plans to continue renewal and expansion of its aircraft fleet during the Ninth Plan Period.

[Translation]

Proposal of Fund for Research and Development Work

4153. PROF. PREM SINGH CHANDUMAJRA :
SHRI SURENDRA YADAV :

Will the Minister of STEEL be pleased to state :

(a) whether the Government have decided to provide assistance to the secondary steel sector for research and development work;

(b) if so, the amount proposed to be provided annually;

(c) whether the Government have also formulated any effective scheme for the utilisation of the above amount; and

(d) if so, the details thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) Government has not yet taken the final decision to provide assistance to the secondary steel sector for research and development work.

(b) Does not arise.

(c) and (d) A paper for consideration of the appropriate authorities has been prepared and circulated to the concerned Ministries. The scheme may be formulated and announced on receipt of the final decision of the appropriate authorities.

[English]

Postmen Clerks in Postal Division

4154. SHRI P.S. GADHAVI :
SHRI KASHIRAM RANA :
SHRI RATILAL KALIDAS VERMA :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) the norms prescribed for sanction of Postmen and Clerks in the Postal Division;

(b) whether it is a fact that some post of Postmen and Clerks were sanctioned in the Postal Division of Kutch, Gujarat under the above norms;